

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3799**  
TO BE ANSWERED ON 17.03.2020

**GROWTH IN RURAL WAGES**

**3799. SHRI KUMBAKUDI SUDHAKARAN:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the percentage of growth in rural wages after adjusting for inflation during the last three years and the current year, month-wise;
- (b) whether the Government is of the opinion that the current rural wage rates are adequate to maintain a rural household;
- (c) if so, the details thereof; and
- (d) if not, the measures being taken by the Government to increase rural wages?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

(a): As per the information shared by Ministry of Labour & Employment, Labour Bureau compiles and maintains Consumer Price Index Numbers for Agricultural and Rural Labourers (Base 1986-87=100) (CPI-AL & RL) and average daily wage rate data in respect of selected agricultural and non-agricultural occupations based on the data collected by the Field Operation Division (FOD) of National Sample Survey Office (NSSO) from a fixed set of 600 sample villages spread over 20 states. Month-wise wage rate & percentage of growth rate in wage rate w.r.t previous year in respect of Non Agriculture Occupation along with CPL-RL with effect from January 2016 onwards is at **Annexure-I**.

(b) to (d): As per section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rates every year for States/UTs based on Consumer Price Index for Agricultural Labour (CPI-AL) published by Labour Bureau, Shimla to compensate MGNREGA workers against inflation. The wage rates are made applicable from 1<sup>st</sup> April of each Financial Year. State/UT-wise wage rate under Mahatma Gandhi NREGA during the financial year 2016-17 to 2019-20 is given at **Annexure-II**.

**Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No.3799 dated 17.03.2020**

Month-wise wage rate & percentage of growth rate in wage rate w.r.t previous year in respect of Non Agriculture Occupation along with CPL-RL with effect from January 2016 onwards:

Year	Month	Wage Rate	CPI-RL	Average CPI-RL for the year 2010	% Growth w.r.t previous year	Year	Month	Wage Rate	CPI-RL	Average CPI-RL for the year 2010	% Growth w.r.t previous year
2016	January	253.79	854	869	4.82	2018	January	277.31	901	907	2.02
	February	253.52	849				February	278.03	896		
	March	254.53	848				March	278.94	894		
	April	254.75	854				April	279.20	896		
	May	254.79	866				May	279.82	899		
	June	255.70	874				June	280.92	902		
	July	256.78	881				July	282.05	910		
	August	258.33	881				August	284.49	915		
	September	261.89	877				September	285.20	917		
	October	263.15	881				October	285.24	920		
	November	263.70	883				November	286.00	921		
	December	264.50	881				December	287.27	921		
2017	January	266.38	876	889	2.3	2019	January	288.71	923	963	6.17
	February	267.67	874				February	288.95	925		
	March	268.23	872				March	289.43	932		
	April	268.89	876				April	289.96	939		
	May	269.05	878				May	291.20	948		
	June	270.03	884				June	291.82	957		
	July	271.04	890				July	292.08	965		
	August	272.61	900				August	293.22	972		
	September	273.73	899				September	293.29	983		
	October	274.85	907				October	294.09	993		
	November	275.86	910				November	294.62	1006		
	December	275.72	906				December	295.03	1019		

**Average CPI-RL for the year 2015 is 829**

**Annexure-II referred in reply to parts (b)&(c) of Lok Sabha Unstarred Question No.3799 dated 17.03.2020**

**Notified wage rate under MGNREGA from 2016-17 to 2019-20**

**(in Rs.)**

Sl.No	States	2016-17	2017-18	2018-19	2019-20
1	ANDHRA PRADESH	194	197	205	211
2	ARUNACHAL PRADESH	172	177	177	192
3	ASSAM	182	183	189	193
4	BIHAR	167	168	168	171
5	CHHATTISGARH	167	172	174	176
6	GOA	229	240	254	254
7	GUJARAT	188	192	194	199
8	HARYANA	259	277	281	284
9	HIMACHAL PRADESH	Non-scheduled Areas-170 Scheduled Areas-213	Non-scheduled Areas-179 Scheduled Areas-224	Non-scheduled Areas-184 Scheduled Areas-230	Non-scheduled Areas-185 Scheduled Areas-231
10	JAMMU AND KASHMIR	173	179	186	189
11	JHARKHAND	167	168	168	171
12	KARNATAKA	224	236	249	249
13	KERALA	240	258	271	271
14	MADHYA PRADESH	167	172	174	176
15	MAHARASHTRA	192	201	203	206
16	MANIPUR	197	204	209	219
17	MEGHALAYA	169	175	181	187
18	MIZORAM	188	194	194	211
19	NAGALAND	172	177	177	192
20	ODISHA	174	176	182	188
21	PUNJAB	218	233	240	241
22	RAJASTHAN	181	192	192	199
23	SIKKIM	172	177	177	192
24	TAMIL NADU	203	205	224	229
25	TELANGANA	194	197	205	211
26	TRIPURA	172	177	177	192
27	UTTAR PRADESH	174	175	175	182
28	UTTRAKHAND	174	175	175	182
29	WEST BENGAL	176	180	191	191
30	ANDAMAN & NICOBAR	Andaman district-230 Nicobar district-243	Andaman district-236 Nicobar district-249	Andaman district-250 Nicobar district-264	Andaman district-250 Nicobar district-264
31	DADRA & NAGAR HAVELI	208	218	220	224
32	DAMAN & DIU	192	195	197	202
33	LAKSHADWEEP	220	237	248	248
34	PUDUCHERRY	203	205	224	229
35	CHANDIGARH	248	265	273	-

